

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

I.A. No. 2 In CIVIL APPEAL NO(s). 1601 OF 2005

EMPLOYERS, MGMT., BHURKUNDA COLLIERY, CCL

Appellant (s)

VERSUS

THEIR WORKMAN, KOYLA MAZDOOR SABHA

Respondent(s)

Date: 09/02/2007 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Ajit Kumar Sinha, Adv.

For Respondent(s)

Mr. Anup Banerjee, Adv.

Mr. Ratan Kumar Choudhuri, Adv.

UPON hearing counsel the Court made the following

O R D E R

This is a matter relating to Registrar's Court No. 2.

Therefore, list the matter before that court.

(B.SUDHEENDRA KUMAR)

Registrar

ns